

No.HCLC 130/2020 & 23/2021

High Court of Karnataka  
Bengaluru  
Dated: 24.10.2024

**CIRCULAR**

The Hon'ble Karnataka High Court and District Judiciary Rules Committee, vide Resolution dated 04.09.2024, resolved that the amount deposited by the Order of the Court or otherwise shall be invested in Fixed Deposit in the name of the concerned Courts/Registrar General/Prl.District & Sessions Judge/Authorised Officer, as the case may be, in any Nationalised Banks initially for a particular period, which shall be renewed automatically and the particulars of the Fixed Deposit shall be mentioned/endorsed in the Order Sheet and obtain the signature of the concerned Judicial Officer/Authorized Officer immediately, in view of the Order of the Hon'ble High Court of Karnataka, Dharwad Bench in W.P.No.109480/2019 [**M/s. Navodaya Industrial and Housing Developers Vs. KIADB and others**].

In view of the above, all the Officers and Officials concerned at the Hon'ble High Court of Karnataka, Principal Bench at Bengaluru and Benches at Dharwad and Kalaburagi, are hereby instructed to follow the aforesaid directions scrupulously. Any lapse in this regard will be viewed seriously.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

**Sd/-**

**(K.S. BHARATH KUMAR)  
REGISTRAR GENERAL**

Copy to:

01. The Secretary to Hon'ble the Chief Justice, High Court of Karnataka, Bengaluru.

02. The Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Recruitment)/ Registrar(Administration)/ Registrar (Protocol & Hospitality)/ Registrar (Computers)/ Registrar (Infrastructure & Maintenance)/ Registrar (Review & Statistics).
03. The Central Project Co-ordinator, High Court of Karnataka, Bengaluru, with a request to take necessary steps to web-host the circular in the Official Website of the Hon'ble High Court.
04. The Addl.Registrar General/Addl. Registrar (Judicial), High Court of Karnataka at Dharwad and Kalaburagi Benches, for necessary action and circulation among the staff.
05. Private Secretaries of all the Hon'ble Judges, High Court of Karnataka, Principal Bench at Bengaluru and Benches at Dharwad and Kalaburagi.
06. All the Joint Registrars/Deputy Registrars of the Hon'ble High Court of Karnataka for information and necessary action.
07. All the Assistant Registrars/Section Officers working on the judicial side of the Hon'ble High Court for information and necessary action.
08. The Section Officers of Accounts-I/Judicial Deposit for information and necessary action.
09. The P.A to Registrar (Judicial) with a direction to circulate to all the Court Officers and Asst. Court Officers of this office.
10. The Chairman, Karnataka State Bar Council, old KGID Building, Bengaluru.
11. The President, Advocates' Association, Bengaluru.
12. The President, Advocates' Association, High Court of Karnataka, Dharwad/Kalaburagi Bench.
13. The President, Women Federation of Lawyers, Bengaluru.
14. The Chief Librarian/Nodal Officer, High Court of Karnataka, Bengaluru.
15. Office copy.